- (b) whether it is also a fact that the police did not arrive on the scene for over half an hour;
- (c) whether it is also a fact that lawlessness in general is on the increase in Delhi during the recent months; and
- (d) if so, the steps taken to improve the law and order situation in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) There was a dispute between two firms located in Connaught Circus over the fixing of sign boards in front of their business premises. On 22nd October, 1967, in the evening some miscreants are reported to have removed soda-water bottles from a nearby shop and attacked the persons who were trying to fix a sign board outside their premises. As a result, the show-room glasses of the two firms were damaged but no person was injured. Two counter-cases of rioting and one of theft for removal of soda-water bottles have been registered by the police.

- (b) The incident occurred all of a sudden. Unfortunately, at the time of the incident, both the Station House Officer, Parliament Street Police Station and the concerned beat Constable were on their rounds and could not be contacted. There was, however, some regrettable delay on the part of the Control Room Van in reaching the spot. Suitable action is being taken against the persons responsible for the delay.
- (c) and (d). No, Sir. It is not correct to say that lawlessness is prevailing in According to the information available to Government, crime is well under control. The crime situation is also being reviewed by the Administration from time to time and suitable measures are taken to improve the working of the law and order machinery.

RECOGNITION OF UNIONS OF GOVERN-MENT EMPLOYEES

*501. SHRI S. M. BANERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the recognition of various Government Employees Unions are being delayed because new rules have not yet been framed;
 - (b) if so, the reason therefor; and
- (c) whether Government propose to discuss the matter with the employees organisations before finalising the rules?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) AFFAIRS to (c). The Scheme for Joint Consultative Machinery and Compulsory Arbitration for Central Government employees has been started for an experimental period and the question of framing formal rules for the recognition of associations and unions of Government employees will be taken up in due course.

पश्चिम बंगाल के भारतीय सीमावर्ती जिलों में पाकिस्तानियों द्वारा किये गये प्रपराध

*502. श्री लवण लाल कपूर: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि पूर्वी पाकिस्तान के सशस्त्र लुटेरे, हत्यारे ग्रौर डाक् पश्चिम बंगाल की सीमा पर स्थित छपरा, इस्लामपुर, गोलपोखर, चकलिया भ्रौर करनाडिगढी थानों के ग्रामीणों को ग्रत्याधिक परेशान कर रहे हैं ;
- (स्त) क्यायहभी सच है कि केन्द्रीय सीमा सुरक्षा दल इन गतिविधियों को रोकने के लिये कुछ कार्यवाही नहीं कर रहा है; श्रीर
- (ग) यदि हां, तो उसके क्या कारण हैं ?

गृह-कार्यं मंत्री (भी यशवन्त राव चव्हाण): (क) जी नहीं, श्रीमान् । किन्तु इस वर्ष चोपरा, इस्लामपुर, गोलपोखर, चकलिया भौर करनाडिघी थानों में भयंकर भपराघों के कुछ मामले हुये हैं जिनमें पूर्वी पाकिस्तान के अपराधियों का हाथ होने का सन्देह है।

(स) भौर (ग). जी नहीं, श्रीमान् । सीमा सुरक्षादल कड़ी सतर्कता रखता है भौर उक्त क्षेत्र में नियमित गश्त लगाई जाती है। बहुत से मामलों में ग्रपराधियों को मार्ग में रोका गया और उनसे चोरी का माल बरामद किया गया।

MIZO HILLS

*505. SHRI YAJNA DATT SHARMA: SHRI Y. S. KUSHWAH: SHRI K. P. SINGH DEO:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether it is a fact that Government has decided to hand over Mizo hills to the army to stop the present drift created by the Mizos; and
- (b) if so, when the final decision is likely to be taken?

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) No. Sir.

(b) Does not arise?

KIDNAPPING OF AN A.S.I. OF ASSAM POLICE BY PAKISTANIS.

*506. SHRI YASHPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether any reply from the Government of Pakistan on the kidnapping of an Assistant Sub-Inspector of Police of Assam Government from Cachar area of Goalpara District on the 18th November, 1967 has been received;
 - (b) if so, the details thereof; and
- (c) whether the said officer has been released by them?

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) No. Sir.

- (b) Does not arise?
- (c) No, Sir.

ZONAL COUNCILS

- *507. SHRI D. C. SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is proposed to reactivise the Zonal Councils; and
- (b) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-VIDYA CHARAN FAIRS (SHRI SHUKLA): (a) and (b). The Zonal Councils are functioning in accordance with the scheme of these Councils embodied in the States Reorganisation Act, 1956 and have been playing a useful role in dealing with matters of common interest. More frequent meetings of the Councils are proposed to be held.

SHORTAGE OF ESSENTIAL COMMODITIES IN TIRUP DIVISION

- *508. SHRI KAMESHWAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn towards the hardships faced by the civilians and peace maintaining forces in Tirup Division due to the acute shortage of essential commodities; and
- (b) if so, the action taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

- (a) Yes, Sir. Reports were received for shortage of essential articles at some places like Nampong, Vujoynagar, Changlang, Khonsa, Longdung, Panchen & Niausa in Tirup District during the monsoon months. This was due to interruption of communication as a result of heavy rains in NEFA.
- (b) The NEFA Administration took prompt steps to air drop essential supplies at the places which could not be reached by roads. Where land communication was available, departmental